

Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of June-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL											
NIL													
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL											
NIL													
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL											
NIL													
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	ARBTN 361/2018	MANJU KATHURIA VS KOTAK MAHINDRA PRIME LTD & ORS.	DHIRAJ JAIN	05/09/2018	NO	06/30/2020	#NAME?	DISMISSED			ARBITRATION & CONCILIATION
			CS COMM 414/2019	PARVEEEN KUMAR @ PARVEEN HANS VS HARPREET SINGH & ORS.	R.K SINHA	04/05/2019	NO	06/27/2020	#NAME?	DECREE			RECOVERY U/S 74
			CS COMM 57/19	ICICI BANK VS. MAHABIR SINGH	PUNIT KUMAR BHALLA	01/10/19	NO	06/24/2020	#NAME?	COMPROMISE			RECOVERY
			CS COMM 59/19	ICICI BANK VS G.L KABIRAJ	PUNIT KUMAR BHALLA	01/10/19	NO	06/24/2020	#NAME?	COMPROMISE			RECOVERY
			CS COMM 369/2019	LOKMAT MEDIA VS SHABDARTH & ANR.	TARUN SINGLA	03/28/19	NO	06/27/2020	#NAME?	DISPOSED			RECOVERY
			CS COMM 423/19	ICICI BANK VS SHAHID KHAN	PUNIT KUMAR BHALLA	04/08/19	NO	06/26/2020	#NAME?	EX-PARTE			RECOVERY
			CS COMM 427/19	ICICI BANK VS SURENDER PRASAD GUPTA	PUNIT KUMAR BHALLA	01/08/19	NO	06/29/2020	#NAME?	EX.PARTE			RECOVERY U/S 74
			CS COMM 429/19	ICICI BANK VS RAHUL MAHESHWARI	PUNIT KUMAR BHALLA	04/08/19	NO	06/30/2020	#NAME?	EX-PARTE			RECOVERY U/S 74

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			CS COMM 448/2019	ICICI BANK VS. CELTIC RESEARCH TECHNOLOGIES (P) LTD	PUNIT KUMAR BHALLA	04/09/19	NO	06/26/2020	#NAME?	EX-PARTE			RECOVERY
			CS COMM 979/19	ICICI BANK VS JANMEJAY SINGH	PUNIT KUMAR BHALLA	07/02/19	NO	06/23/2020	#NAME?	COMPROMISE			RECOVERY U/S 74
			CS COMM 1120/19	ICICI BANK VS. SANGEETA GUPTA	PUNIT KUMAR BHALLA	07/08/19	NO	06/26/2020	#NAME?	EX-PARTE			RECOVERY
			CS COMM 2216/19	ICICI BANK VS,. PRAMOD KUMAR	PUNIT KUMAR BHALLA	06/23/19	NO	06/27/2020	#NAME?	EX-PARTE			RECOVERY U/S 74
			CS (COMM) 2270/19	ICICI BANK VS SURESH BHATT	JOGINDER KR. SUKHIJA	09/27/19	NO	06/18/2020	#NAME?	EX-PARTE			RECOVERY U/S 74
			CS (COMM) 2274/19	ICICI BANK VS KASHIFA QURESHI & ANR.	PUNIT KUMAR BHALLA	09/27/19	NO	06/23/2020	#NAME?	EX-PARTE			RECOVERY U/S 74
			CS COMM 35/2020	TUNTUN KUMAR SINGH VS DELHI TRANSPORT INFRASTRUCTURE	INDIRA MARLA	06/15/19	NO	06/19/2020	#NAME?	DISPOSED			ARBITRATION APP U/S 9
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL										
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL										
7	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01		NIL										
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	NIL										

